

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Service Tax Appeal No.128 of 2012

(Arising out of OIA-10/VDR-II/ST/OA/IRFANKHANPATHAN/ADJ/COMMR dated 14/12/2011
passed by Commissioner of Central Excise, CUSTOMS (Adjudication)-VADODARA-II)

Irfankhan Pathan

.....Appellant

Jumma Masjid, Gendigate Road,
Mandvi, Vadodara, Gujarat

VERSUS

C.C.E. & S.T.-Vadodara-ii

.....Respondent

1st Floor... Room No.101,
New Central Excise Building,
Vadodara, Gujarat-390023

APPEARANCE:

Shri Saurabh Dixit, Advocate for the Appellant

Shri Dinesh M. Prithiani, Assistant Commissioner (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 20.09.2022
DATE OF DECISION: 20.01.2023

The appeal is disposed of. For order, see order of date in Service Tax
Appeal No. 127 of 2012.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**

Mehul